

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

13. I.A. 2137/2022

I.A. 510/2021

In

C.P.(IB)-4230(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Vistra ITCL (India) Ltd.

V/s.

Vaishno Devi Dairy Products Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Applicant in I.A. 2137/2022, Mr. Nausher Kohli a/w Ms. Arati Suryavanshi i/b ASR & Associates for Applicant in I.A. No. 2137 of 2022 and counsel for the Respondent No.1 in I.A. 2137/2022, Mr. Pravin Padave and Respondents No. 2, Ms. Sultana Sonawane i/b Neha Sonawane are present through virtual hearing.

List this matter high on board on **13.04.2023**.

Sd/-  
PRABHAT KUMAR  
Member (Technical)  
--Rajeev--

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)